

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/8603/A.

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 19th October, 2023.

Sub:- **Withdrawal of casual leave.**

Ref:- No. HC (IB)-VIG/01/2022/, Dated 18.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **withdrawal of casual leave on 18.10.2023.**

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/8604-8605/A. dated 19.10.2023

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.

✓ 2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

